

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	---
PETITION NUMBER	:	TP 274/16
NAME OF THE PETITIONER (S)	:	ANZ OPERATIONS & TECH PVT. LTD.
NAME OF THE RESPONDENT (S)	:	---
UNDER SECTION	:	450

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

1. Fox Conscientia Law
Associates
K.V. Omprakash
Kirthi Kumar

Advocate

Kirthi
8792742542

Authorised representative of Petitioner Company is present. He has filed memo for withdrawal of the Company Application.

Heard him.

For consideration, posted to 15.02.2017.

MEMBER (J)

MEMBER (T)